## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3616 ANSWERED ON:19.03.2013 FAKE BRANDED ITEMS Karunakaran Shri P.;Pangi Shri Jayaram

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware that the production and sale of fake branded items have been ringing throughout the country;
- (b) if so, the details thereof indicating the number of cases reported and fake items confiscated during the last three years and the current year, State-wise;
- (c) whether any estimate has been made to assess the loss of revenue to the Government due to this malpractice;
- (d) if so, the details and the outcome thereof during the said period; and
- (e) the measures being taken by the Government to check such malpractices in the country?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (e): The information is being collected and will be laid down on the table of the House.